

Shri Bhagwat Jha Azad:  
 Shri Bhakt Darshan:  
 Shri Morarka:  
 Shri Hari Vishnu Kamath:  
 Dr. L. M. Singhvi:  
 Shri Prabhat Kar:  
 Shri Daji:  
 Shri R. Barua:  
 Shri Hem Barua:

Will the Minister of **Steel and Heavy Industries** be pleased to state:

(a) whether certain organisational changes have recently been introduced in the three public sector steel plants run by the Hindustan Steel Ltd; and

(b) if so, what main changes have been introduced?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) Yes, Sir.

(b) A statement is laid on the Table of the House. [See Appendix I, annexure No. 28].

#### Cut in Premium Rates of General Insurance

**\*135. Shri Yashpal Singh:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government have ordered General Insurance Companies to cut premium rates upto 25 per cent. with effect from the 1st July, 1962; and

(b) if so, what will be the effects of this change on the volume of business in General Insurance?

**The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):**

(a) No, Sir.

(b) Does not arise.

#### Compulsory Deposit by Banks in Pakistan

Shri D. C. Sharma:  
 Shri Bishan Chandra Seth:  
 Shri Raghunath Singh:  
 Shri P. C. Borooah:  
 Shri R. S. Tiwary:  
 Shri P. Venkatasubbaiah:

**\*136** { Shri Yashpal Singh:  
 Shri Mohsin:  
 Shri Bagri:  
 Shri Basumatari:  
 Shri Tridab Kumar Chaudhuri:  
 Shri Hem Barua:  
 Shri Ram Ratan Gupta:

Will the Minister of **Finance** be pleased to state:

(a) whether Government of India have protested to the Pakistan Government against its recent ordinance calling upon all foreign banks, including Indian banks to keep a minimum deposit of Rs. 20 lakhs with the State Bank of Pakistan; and

(a) if so, the nature of the reply received and the reaction of Government thereto?

**The Minister in the Ministry of Finance (Shri Morarji Desai):**

(a) and (b). The difficulties which are likely to be experienced by Indian banks as a result of the new ordinance have been brought to the notice of the Pakistan Government. The question will be considered further in the light of the fresh developments, if any.

#### Amalgamation of Collieries

**\*137.** { Shri Basumatari:  
 Shri Rameshwar Tantia:

Will the Minister **Mines and Fuel** be pleased to refer to the reply given to Starred Question No. 1205 on the 31st May, 1962 and state:

(a) Whether the efforts of Collieries Voluntary Amalgamation Committee have borne no success;

(b) if so, whether Government are considering to bring forward any legislation for amalgamation of small Collieries;

(c) if so, when it is likely to be introduced; and

(d) What other measures Government propose to take?